STATEMENT

Number of wagons which could not be weighed at Allahabad weighbridge during the period 1-1-1966 to 31-12-1967.

Month	•	1966	1967
		Nil	124
•		23	212
		12	249
. ,	4	ŢŢ.	197
		13	24 5
. •	•	28	37
	•	TI.	13
•	•	16	Nil
er ,		Nil	Nil
, ę -	ų .	NU	150
r.		N	126
r] .		110	2 73
	• • • • • • • • • • • • • • • • • • •		Nil 23 12 12 13 13 18 16 16 Nil 16 Nil 17 Nil 18 17 Nil 18 18 18 18 18 18 18 18 18 18 18 18 18

EXPENDITURE INCURRED BY RAILWAYS ON COURT CASBSJ

580. SHRI A. C. GILBERT : Will the Minister of RAILWAYS be^pleased to state .

- (a) thi nmbsr of cases from April, 1964 to 31st January, 1968 in which the class III and IV employees separately of Northern Railway have {gone to the Court of Law for redress of their grievances year-wise and division-wise:
- (b) the number of such cases in which the employees have won and the number of cases still pending in the Court of Law;
- (c) the total amount spent by the Railways on lawyers' fees, other Court expenses, pay, daily allowances, travelling allowances, cost of Railway journey passes and other allowances paid to Railway officials in those cases finally decided in favour of employees for the period mentioned at part (a) above; and

(d) whether any action was take¹ against the officers for passing wrong orders against which the employees went to the Court of Law and won \$

to Questions

THE MINISTER OF RAILWAYS (SHRI C. M- POONACHA): (a) and (h) Two statements indicating the position in respect of class III and Class IV employees separately are attached. [See Appendix LXHI, Annexure Nos.34 and 35]-

(c) and (d) The information is being collected and will be laid on the Table of the Sabha

EXPENDITURE ON UNCTAD

581. SHRI B. C. PATTANAYAK: Will the Minister of COMMERCE be pleased to state whether all the expenditure involved on all the arrangements made in connection with the Second UNCTAD will be borne by the Government of India or by the U. N.?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): The expenditure on the Second United Nations Conference on Trade and Development will be borne by the United Nations to the extent of the amount that would have been spent if the Conference had been held in Geneva. In accordance with the United Nations General Assembly Resolution 2116 (XX), the Government of India have to assume responsibility for the additional expenditure to the United Nations Budget resulting from the convening of the Conference in New Delhi.

PERSONS EMPLOYED IN UNCTAD

582. SHRI B. C PATTANAYAK : Will the Minister of COMMERCE be pleased to state :

- (a) the total number of persons employed in connection with the Second UNCTAD;
- (b) whether they have been recruited directly or have joined on Government deputation; and if on Government deputation, on what terms and conditions; and